## GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

#### RAJYA SABHA

## UNSTARRED QUESTION NO.634 TO BE ANSWERED ON 02.12.2021

#### NATIONAL SPORTS DEVELOPMENT FUND

### 634 Dr. Vinay P. Sahasrabuddhe:

Will the Minister of Youth Affairs and Sports be pleased to state:

- (a) the total fund allocated by the ministry under the National Sports Development Fund (NSDF) during the last three years;
- (b) the details of contributions received for NSDF from public during the last three years;
- (c) the details of beneficiaries under this fund in the state of Maharashtra during the last three years;
- (d) whether the Ministry has developed any framework for structured monitoring of the utilization of allocated funds; and
- (e) if so, the details thereof and if not, the reasons therefor?

# ANSWER THE MINISTER FOR YOUTH AFFAIRS AND SPORTS [SHRI ANURAG SINGH THAKUR]

- (a): The total funds amounting to Rs.81.53 crore have been released during 2018-19 to 2020-21 to the National Sports Development Fund (NSDF) as matching contribution of the Government by the Ministry of Youth Affairs & Sports.
- (b): The details of contributions received in NSDF from public during 2018-19 to 2020-21 are as under:

Financial Year	Amount Recevied	
	(In Rupees Crore)	
2018-19	7.85	
2019-20	2.40	
2020-21	7.05	

(c): The details of beneficiaries under NSDF in the State of Maharashtra during the last three years are as under:

Beneficiary	Amount Released	Financial Year
	(In Rupees)	
Gagan Narang Sports	5.00 Crore	2019-20
Foundation, Pune		
Har Har Mahadev Sevabhavi	37.50 Lakh	2018-19
Sanstha, Dhule	90.00 Lakh	2019-20
	22.50 Lakh	2021-22

Financial assistance is also provided to individual athletes from across the country, including those from Maharastra, included in the Target Olympc Podium Scheme (TOPS) for their customised training. Besides, Out of Pocket Allowance (OPA) at Rs.50,000.00 per month in Core Group and at Rs.25,000.00 per month in Development Group is also given to to athletes included in TOPS.

(d) & (e): The Ministry of Youth Affairs & Sports is complying with the provisions contained in General Financial Rules and instructions issued time to time by the Government of India about utilization of the allocated funds and regularly monitoring submission of utilization certificates. The Ministry also ensures that the Grantees follow and utilize the funds as per the terms of sanctions issued for release of funds. Further, the accounts of NSDF are audited by C&AG. The position is also reviewed in the meetings of the Executive Committee of NSDF.

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